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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/106/2016

NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. Manjula Devi, Adv.
For KSH & Co. Company
Secretary L.L.P
Sumit Agarwal
T. V. P. Saivihari
Sanjeev Kumar
Mr. C. B. V. S. I. S. H. N. U.

For Petitioners.

Sumit

For R1 to R6

T. V. P. Saivihari

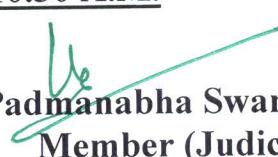
3. S. Manoj Kumar
(For B. Dhanaraj)

For R7 to R9

ORDER



Shri Sumit Agarwal, PCS representing petitioner present. Shri T V P Saivihari, counsel for R1 to R6 and Shri S Manoj Kumar, counsel for R7 to R9 present. Both the parties submitted that the matter is likely to be settled between the parties. At request of both the sides, time extended for submitting the final outcome of the settlement talks. Put up on 14.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)